

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.12.2016

ORDER NO. 177 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **171 of 2016 for CESTAT Kolkata** to the extent indicated below:-

On 12.12.2016 at 10.30 a.m. Hon'ble Shri Ashok K. Arya, Member (T) will hear Single Member matters as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar

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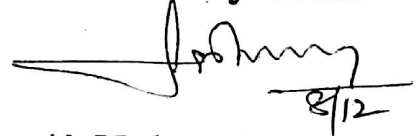
ORDER NO. 178 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **170 of 2016 for CESTAT Mumbai** to the extent indicated below:-

On 15.12.2016 at 10.30 a.m. Hon'ble Shri M.V. Ravindran, Hon'ble Shri Raju, Member (T) and Hon'ble Shri C.J. Mathew, Member (T) will hear Larger bench matters as notified.

During the period of Larger Bench hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.

By Order



(A.Mohan Kumar)
Registrar

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